GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA UNSTARRED QUESTION NO. 627TO BE ANSWERED ON 26/07/2024

DELAY IN DISBURSEMENT OF WAGES UNDER MGNREGA

627 SHRI RAVI CHANDRA VADDIRAJU:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether delays in the disbursement of wages under Mahatma Gandhi National RuralEmployment Guarantee Act (MGNREGA) in some states have led to severe financialstress, with some being forced to borrow money from private lenders at high interest ratesand some workers haven't been paid wages for as many as five months, making it difficult afford two square meals daily;
- (b) if so, the details thereof/reasons therefor, State-wise; and
- (c) whether many workers allege rampant corruption as a reason for the non-payment oftheir wages and if so, the details thereof/reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI KAMLESH PASWAN)

(a)to(c): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand-driven wage employment Scheme. The fund under scheme is released as per the provisions of the Mahatma Gandhi National Rural Employment Guarantee Act and guidelines. The Central Government is making wage payments directly into the Bank/Post office accounts of the beneficiaries as per the Direct Benefit Transfer (DBT) protocol through a National Electronic Fund Management System (Ne-FMS). No complaints have been received in the Ministry regarding Mahatma Gandhi NREGS beneficiaries being forced to borrow money from private lenders at high interest rates due to delays in the payment of wages. Further, no complaint has been received from any beneficiaries under Mahatma Gandhi NREGS regarding the link between corruption and late payment of wages.

States/UTs-wise Details of fund released for the wage component under the Mahatma Gandhi NREGS for the Financial Year 2023-24 and the current Financial Year 2024-25 (as 22.07.2024) are given at **Annexure.**

Annexure referred in reply to parts (a) to (c) of RajyaSabhaUnstarred Question No. 627 dated 26.07.2024

States/UTs-wise Details of fund released for the wage component under the Mahatma Gandhi NREGS for the Financial Year 2023-24 and the current Financial Year 2024-25 (as 22.07.2024)(Rs. in crore) Sl. No. States/UTs 2023-24 2024-25 Andhra Pradesh 5629.31 2796.20 1 2 Arunachal Pradesh 283.19 130.52 1943.17 680.50 3 Assam 4 Bihar 4284.17 2867.75 5 Chhattisgarh 2088.35 1427.89 6 Goa 0.88 0.94 7 Gujarat 1000.81 649.68 176.91 8 Harvana 357.77 9 Himachal Pradesh 597.66 402.31 10 Jammu & Kashmir 725.61 326.25 11 Jharkhand 2249.64 1281.53 12 Karnataka 3794.71 2049.43 13 Kerala 2953.63 907.96 Madhya Pradesh 14 3640.64 2307.44 15 Maharashtra 1947.47 1581.57 16 Manipur 0.00 98.08 17 Meghalaya 577.41 178.63 Mizoram 18 447.58 269.62 422.93 19.39 19 Nagaland 20 Odisha 3930.67 1147.00 21 Punjab 928.24 371.32 22 Rajasthan 6490.07 3091.97 23 Sikkim 75.70 23.89 24 Tamil Nadu 10191.64 1063.08 25 1785.29 1588.54 Telangana 26 Tripura 724.30 208.36 27 Uttar Pradesh 7176.97 3299.79 28 Uttarakhand 384.98 164.34 29 West Bengal 0.00 0.00 Andaman & Nicobar 0.00 2.31 30 31 0.00 0.00 Lakshadweep 32 Puducherry 50.39 14.70 Ladakh 44.66 9.52 33 34 Dadra & Nagar Haveli & Daman & Diu 0.00 2.08 Total 64,727.83 29,139.49